

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PHADNIS PROPERTIES LIMITED Date of Commencement of Liquidation: 07-05-2018; List of Stakeholders as on Date: 25-05-2021; Name of IP: Mr. Milind Kasodekar; Last 5 digit of registration number: 10285

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	882622669	2	882622669	0	0	0	Annexure 3
4	Unsecured financial creditors	1384	2220014775	1384	2220014775	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	37	30058277	37	30058277	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	413109018	2	413109018	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	64463129	4	64463129	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	43850753	1	43850753	0	0	0	Annexure 9
Total		1430	3654118621	1430	3654118621			0	